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# APPROPRIATION (No. 5) ACT, 2006

# 55 of 2006

[December 24th, 2006]

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# **SCHEDULE 1:-** FIRST SCHEDULE

# APPROPRIATION (No. 5) ACT, 2006 55 of 2006

[December 24th, 2006]

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2005, in excess of the amounts granted for those services and for that year. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

# 1. Short title :-

This Act may be called the Appropriation (No. 5) Act, 2006.

# 2. Issue of Rs 33826,56,92,549 out of the Consolidated Fund of India tomeet certain excess expenditure for the year ended on the 31st March, 2005:-

From and out of the Consolidated Fund of India, the sums specified in column 3 of the Schedule, amounting in the aggregate to the sum of thirty-three thousand eight hundred twenty-six crores, fifty-six lakhs, ninety-two thousand, five hundred forty-nine rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2005, in excess of the amounts granted for those services and for that year.

# 3. Appropriation :-

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2005.

SCHEDULE 1 FIRST SCHEDULE

# THE SCH (See section 1 2 No. Services and purposes of Vote 14 Department of Posts......Revenue 21 Ministry of Defence......Revenue

26	Defence Ordnance Factories	40,0
	Revenue	
27	Defence Services Research and	1,99
	Development	
	Revenue	
		_
	CHARGED Repayment of Debt	
	Capital	
100	Department of Urban	
	Development	
	Revenue	
	TOTAL:	41,9